

(f) The Government is making efforts to finalise the agreement.

Postal Charges

1149. SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to hike the postal charges for commercial use;

(b) if so, the details and reasons therefor;

(c) whether the traders and entrepreneurs may be affected due to hike in postal charges; and

(d) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Revision of postal rates is considered as a part of the annual budgetary exercise. While considering such revision all relevant factors are kept in view.

(b) to (d) Does not arise in view of 'a' above.

12.0½ hrs.

PAPERS LAID ON THE TABLE

Memorandum of Understanding between the National Mineral Development Corporation and Ministry of Steel for 1996-97 etc.

[English]

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : Sir, on behalf of Shri Birendra Prasad Baishya, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) -

- (1) Memorandum of Understanding between the National Mineral Development Corporation Limited and the Ministry of Steel for the year 1996-97.

[Placed in Library See No. LT-657/96]

- (2) Memorandum of Understanding between the Hindustan Steel Works Construction Limited and the Ministry of Steel for the year 1996-97

[Placed in Library. See No. LT-658/96]

- (3) Memorandum of Understanding between the Metallurgical and Engineering Consultants (India) Limited and the Ministry of Steel for the year 1996-97.

[Placed in the Library. See No. LT-659/96]

Indian Telegraph (Third Amendment) Rules, 1996

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : Sir, on behalf of Shri Beni Prasad Varma, I beg to lay on the Table a copy of the Indian Telegraph (Third Amendment) Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 255 (E) in Gazette of India dated the 26th June, 1996 under sub-section (5) of section 7 of the Indian Telegraph Act, 1885

[Placed in Library See No. LT-660/96]

12.01 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha -

"In accordance with the provision of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Maulana Azad National Urdu University Bill, 1996, which has been passed by the Rajya Sabha at its sitting held on the 27th November, 1996."

Sir, I lay on the Table the Maulana Azad National Urdu University Bill, 1996, as passed by the Rajya Sabha on the 27th November, 1996.

12.01½ hrs.

MAULANA AZAD NATIONAL URDU UNIVERSITY BILL, 1996

As Passed by Rajya Sabha

[English]

SECRETARY GENERAL : Sir, I beg to lay on the table the Maulana Azad National Urdu University Bill, 1996 as passed by Rajya Sabha on the 27th November, 1996.

12.01¾ hrs.

PARLIAMENTARY COMMITTEES - SUMMARY OF WORK

[English]

SECRETARY - GENERAL : Sir, I beg to lay on the Table a copy of the 'Parliamentary Committee (other